

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

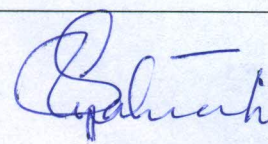
CA(CAA)No.510/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Eskay Technical Services Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 SANKAR KUMAR PATNAIK APPLICANTS
Practising Company
Secretary


14.12.2017

ORDER

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.


Jd

(Jinan K.R.)
Member (J)


V.P. Singh

(V.P.Singh)
Member (J)